

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:233
ANSWERED ON:25.11.2014
FAKE ENCOUNTERS
Owaisi Shri Asaduddin

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether there are reports that the Government is awarding out of turn promotion and gallantry awards to policemen involved in encounters without proving them as genuine;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether most of the encounters were found to be fake after judicial scrutiny;
- (d) if so, the details thereof and the action taken in this regard;
- (e) whether the Supreme Court has laid down stringent guidelines to curb fake encounters; and
- (f) if so, the details thereof and the steps taken in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJU)

- (a): No, Madam. At present no out of turn promotion is granted to the police personnel of Central Armed Police Forces/Central Police Organizations for the gallant acts. On receipt of the proposals for award of gallantry medals from concerned State Govt./Central Armed Police Forces (CAPFs), the relevant records are examined. Genuineness of the action is verified by the Ministry of Home Affairs through its specialized agencies i.e. IB and CBI.
- (b): Does not arise.
- (c) & (d): The information is being collected from all States/UTs.
- (e): Yes, Madam.
- (f): The operative portion of the judgment dated 23/09/2014 of Hon'ble Supreme Court is annexed as Annexure-I. The guidelines laid down by the Hon'ble Supreme Court have been circulated to all Divisions of Ministry of Home Affairs vide Office Memorandum dated 30th October, 2014. A copy of the circular is annexed as Annexure-II.